

DETAILS OF SELF AND DEPENDENT FAMILY MEMBERS:

- A. Justice Arun Bhaurao Chaudhari (Individual Account):
PAN No. : AARPC4652M
- B. Arun Bhaurao Chaudhari (HUF):
PAN No. : AACHA6601
- C. Smt.Surekha Arun Chaudhari wife of Justice A.B. Chaudhari
PAN No. : ABCPC3865C
- D. Miss Sayali Arun Chaudhari daughter of Justice A.B. Chaudhari:
PAN No. : APXPC9997C

Sd/-
(A.B. Chaudhari)
October 24, 2016

FORMAT OF DECLARATION OF ASSETS/LIABILITIES OF HON'BLE MR. JUSTICE
A.B. CHAUDHARI, HIS SPOUSE AND DEPENDENT(S).

1. ASSETS :

Sr. No.	All immovable properties held individually, jointly or HUF	Description & Location	Remarks if any/ Year of acquisition.
I.1	Self/ Joint/ HUF	<p>(i) 'Wardha House', Plot No.274/1, Central Bazar Road, Ramdaspath, Nagpur.</p> <p>(ii) Plot No.25, P.M.G. Housing Society, Madhav Nagar, Nagpur, purchased vide registered sale deed dated 20.10.2012.</p> <p>(iii) Flat 'A' type booked in The Anjuman Co-op. Group Housing Society Limited, Trimurti Apartments, Plot No.20, Sector 12, Dwarka, Phase-II, New Delhi, Share certificate dated 07.12.1999</p>	<p>Received by Justice A.B. Chaudhari in partition dated 15.09.2003 with his brother Shri Anil B. Chaudhari. After demolition of the old house, a building by name "Wardha House" was constructed in the year 2012, with Ground, First, Second and Third Floors, and a basement.</p> <p>By further registered partition dated 05/14.09.2009 between Justice A.B. Chaudhari, his son-Shri Saurabh A. Chaudhari and Mrs. Surekha A. Chaudhari, ground and first floors stood allotted to Shri Saurabh A. Chaudhari, while basement, and Second and Third Floors have been allotted to Justice A.B. Chaudhari and his HUF.</p> <p>Note : Second and Third Floors have been given on rent by Justice A.B. Chaudhari and HUF.</p> <p>Jointly owned by Justice A.B. Chaudhari, Mrs. Surekha Chaudhari and Shri Saurabh A. Chaudhari.</p> <p>Construction of house on the plot completed on 02.04.2016. Entire old furniture and interior has been installed in the new house.</p> <p>Instalments paid from 13.12.1999 till June, 2009, from self and HUF income.</p>

1.2	Spouse	As in para 1.1 (i) above	-
1.3	Daughter	Nil	-

2	Details of Motor vehicles	Make/year	Remarks, if any/ Year of acquisition
2.1	Self	1. Maruti Suzuki Celerio 2. Maruti Suzuki Baleno 3. Maruti Suzuki Ciaz	Purchased on 21.07.2015 Purchased on 24.05.2016 Purchased on 28.07.2016
2.2	Spouse	Nil	-
2.3	Daughter	Nil	-

3	Bank deposits, fixed deposits, shares/Public Provident Fund, General Provident Fund, debentures/ mutual funds, etc.	Description
3.1	Self	1. Savings Bank A/c(s) : ₹ 2,78,445-82, as on 04.08.2016 2. GPF : ₹ 3,37,830/-, as on 30.09.2016 3. Any other investment : LIC Policy – Jeevan Dhara having monthly pension of ₹ 500/-. 4. Shares : As per List at 'Annexure 'A', as on 06.10.2016
3.2	A.B. Chaudhari (HUF)	1. Savings Bank A/c(s) : ₹ 1,49,571-00, as on 04.08.2016
3.3	Spouse	1. Savings Bank A/c(s) : ₹ 6,249-38, as on 04.08.2016
3.4	Daughter	1. Savings Bank A/c(s) : ₹ 6,960-59-00, as on 04.08.2016 2. Shares : As per List at 'Annexure 'B', as on 06.10.2016

4	Ornaments and other valuables	Approximate total weight/ value (in ₹)	Remarks, if any/ Year of acquisition
4.1	Self	1. Gold jewellery weighing 50 grams 2. Law Books, Books and Law Journals – 1950 till date – value ₹ 4 lacs (approx.)	Received from parental and matrimonial sides and purchased out of my own professional and salary income from time to time. From professional income as Lawyer and salary income.

4	Ornaments and other valuables	Approximate total weight/ value (in ₹)	Remarks, if any/ Year of acquisition
4.2	Spouse	1. Gold jewellery weighing 600 grams 2. Diamond jewellery valuing about ₹ 1,45,000/- 3. Silver Utensils weighing 1000 grams	-do--
4.3	Daughter	1. Gold jewellery weighing 150 grams 2. Diamond jewellery valuing about ₹ 50,000/-	Gifts received on birth and purchased out of my own professional and salary income from time to time.

5. LIABILITIES :

5.1	Self	Loan amounting to ₹ 46,39,502-00 from Indiabulls Financials for construction on Plot No.25, P.M.G. Housing Society, Madhav Nagar, Nagpur, raised on 06.07.2015
5.2	A.B. Chaudhari (HUF)	Loan amounting to ₹ 40,41,143-00 from Indiabulls Financials for construction on Plot No.25, P.M.G. Housing Society, Madhav Nagar, Nagpur, raised on 11.03.2016
5.3	Spouse	Nil
5.4	Daughter	Nil

Place: Chandigarh
Date: October 24, 2016

Sd/-
Signature of the Hon'ble Judge

LIST OF SHARES HELD BY HON'BLE MR. JUSTICE A.B. CHAUDHARI, AS ON
06.10.2016

<i>Sr. No.</i>	<i>Name of company</i>	<i>Number of Shares</i>
1	Coal India Limited	2350
2	Colgate-Palmolive (India) Limited	2
3	Gujarat NRE Coke Limited	30000
4	Persistent Systems Limited	150
5	Reliance Industries Limited	18
6	Vishal Exports Overseas Limited	15000

Place: Chandigarh
Date: October 24, 2016

Sd/-
Signature of the Hon'ble Judge

LIST OF SHARES HELD BY MISS SAYALI CHAUDHARI DAUGHTER OF HON'BLE
MR. JUSTICE A.B. CHAUDHARI, AS ON 06.10.2016

<i>Sr. No.</i>	<i>Name of company</i>	<i>Number of Shares</i>
1	Coal India Limited	270
2	Adani Power Limited	2000
3	Bajaj Finance Limited	60
4	Bharat Electronics Limited	20
5	Emami Limited	60
6	India Bulls Housing Finance Limited	50
7	Infosys Limited	50
8	Jammu & Kashmir Bank Limited	2000
9	Narayana Hrudayalaya Limited	10
10	Power Finance Corporation Limited	20
11	Rajesh Exports Limited	10
12	Rural Electrification Corporation Limited	2500
13	State Trading Corporation of India Limited	1000
14	Tata Investment Corporation Limited	500

Place: Chandigarh
Date: October 24, 2016

Sd/-
Signature of the Hon'ble Judge